

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 616/2016

DHARAMPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.7690/2018-BAIL APPLICATION)

Date : 23-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Varun Thakur,Adv.
 Ms. Shraddha Saran,Adv.
 Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. Gautam Kumar,Adv.
 Mr. Samir Ali Khan,Adv.

 Ms. Jemti Ben,Adv.
 Mr. Farrukh Rasheed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Gautam Kumar, Ld. Advocate has appeared on behalf of the State of U.P. He seeks and is given two weeks time to file the vakalatnama and four weeks time to file the counter affidavit.

List again on 15.3.2018.

SANJAY PARIHAR
Registrar